

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1078(KB)2011
COMP.APPL/413(KB)2013,
COMP.APPL/235(KB)2013

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	BHATPARA PAPERS LTD & ORS VS THE WEST BENGAL PULPWOOD DEVELOPMENT CORPORATION LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv.] For the Respondent no. 1
Mr. Ankit Chaurasia, Adv. (CP/1078(KB)/2011)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **13.09.2024**.

**Anamitra Pal
Court Officer**